

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 129
(IB)-40(PB)/2017

IN THE MATTER OF:

Vedika Nut Crafts Pvt. Ltd.

.... Applicant/petitioner

Under Section 10 of IBC, in liq.

Order delivered on 14.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner:

Mr. J.Kiran, Advocate.

For the Respondent:

Mr. Harshit Aggarwal, Adv.

For the Liquidator:

Ms. Priyanka Swami, Adv. with Shashi Kant Nemani,
Liquidator

ORDER

CA-530(PB)/2018

One last opportunity to file reply within one week with a copy in advance to the counsel opposite.

List for arguments on 27.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)